

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 649/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE PARTIES: Artline Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1 -	Hemant Sethi	Advocate for Petitioner	
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ORDER

CSP 642/230-232/NCLT/MB/MAH/2017
CSP 643/230-232/NCLT/MB/MAH/2017
CSP 645/230-232/NCLT/MB/MAH/2017
CSP 649/230-232/NCLT/MB/MAH/2017
CSP 650/230-232/NCLT/MB/MAH/2017
CSP 652/230-232/NCLT/MB/MAH/2017
CSP 654/230-232/NCLT/MB/MAH/2017
CSP 656/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 12.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)